

Affidavit to be furnished by candidate alongwith nomination paper

Before the Returning Officer
for election to BIHAR LEGISLATIVE COUNCIL (name of the House)
from NARKATEYA GANJ constituency
(name of the constituency)

अ.स. (कर्मिक)
अ.
21.4.14

I, Satish Chandra Dubey, son/daughter/wife of Indrajeet Dubey
aged 38 years, resident of MLA FLAT 5-6, Veerchand Patel Path, Patna - 800 001
candidate at the above election, do hereby solemnly affirm and state on oath as under:-
(Strike out whichever not applicable)

The following case(s) is/are pending against me in which cognizance has been taken by the court:-

- (i) Section of the Act and description of the offence for which cognizance taken :
- (ii) The Court which has taken cognizance :
- (iii) Case No. :
- (iv) Date of order of the Court taking cognizance :
- (v) Details of appeal(s) / application(s) for revision, etc., if any, filed against above order taking cognizance :

(2) That I give hereinbelow the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. Details of movable assets.

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| S. No. | Description | Self | Spouse(s) Name(s): | Dependent-1 Name: | Dependent-2 Name: | Dependent-3, etc. Name: |
|--------|---|--|--|-------------------|-------------------|-------------------------|
| (i) | Cash | 1,50,000 | 82,000 | | | |
| (ii) | Deposits in Banks, Financial Institutions and Non-Banking Financial Companies | SBI- 874.46 SBI- 4494.46 | SBI- 18408 | | | |
| (iii) | Bonds, Debentures and Shares in companies | | Share in Madan Mohan Smt. Pvt Ltd 10,00,000/- | | | |
| (iv) | Other Financial instruments NSS, Postal Savings, LIC, Policies, etc. | 2 LIC-SV- 10,50,000 1 SBI-LIP- SV- 90,000 | 1 LIC-SV - 1,00,000 | | | |
| (v) | Motor Vehicles (details of make, etc.) | Bolevo jeep. 2006-BR-016P. 5825-RZ 3.36,000 | | | | |
| (vi) | Jewellery (give details of weight and value) | Gold- 1,70,000 Silver- 60,000 | Gold-2,25,000 Silver- 55,000 | | | |
| (vii) | Other assets, such as values of claims / interests | | | | | |

Note : Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*Dependent here means a person substantially dependents on the income of the candidate.

B. Details of Immovable assets

[Note : Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| S. No. | Description | Self | Spouse(s) Name(s): | Dependent-1 Name: | Dependent-2 Name: | Dependent-3, etc. Name: |
|--------|---|---|--------------------|-------------------|-------------------|-------------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - current market value | <u>Joint</u> Mauza - Harsari PS - Ghafkarpur - Distt - W. Champaran Rs. 12,20,000 (B.K.D - 0-11-0) | | | | |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - current market value | | | | | |
| (iii) | Buildings (commercial and residential) - Location(s) - Survey / door number(s) - Extent (Total measurement) - current market value | <u>Joint</u> Rest House B.K.D - 0-3-0 Rs. 15,00,000 1035 sqft - Built up 1000 sqft. | | | | |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - current market value | | | | | |
| (v) | Others (such as interest in property) | | | | | |

- (3) I give hereinbelow the details of my liabilities / overdues to public financial institutions and government dues :-

[Note : Please give separate details for each item]

| S.No. | Description | Name and address of Bank / Financial Institution(s) / Department(s) | Amount outstanding as on |
|---------|---|---|----------------------------------|
| (a) (i) | Loans from Banks | | |
| (ii) | Loans from financial institutions | LIC LIC Interest- | 2,57,750 2,40,000 1,09,182 |
| (iii) | Government dues:- | | |
| | (a) dues to departments dealing with government accommodation | | |
| | (b) dues to departments dealing with supply of water | | |
| | (c) dues to departments dealing with supply of electricity | | |
| | (d) dues to departments dealing with telephones | BV Secretariat | 19,854/- |
| | (e) dues to departments dealing with government transport (including aircrafts and helicopters) | | |
| | (f) other dues, if any | | |

| S.No. | Description | Name and address of Bank / Financial Institution(s) / Department(s) | Amount outstanding as on |
|---------|---|---|--------------------------------|
| (b) (i) | Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | SELF - PAN - AUPPD3228A upto AY. 2013-14 Tax - NIL Spare - PAN - B K FPK 5021H upto - AY - 2013-14 Tax - 4,630/- | |
| (ii) | Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | | |
| (iii) | Sales Tax [Only in case of proprietary business] | | |
| (iv) | Property Tax | | |

(4) My educational qualifications are as under - Metric, in 1991, From Bihar School Examination Board Patna, High School, Narkatiyogi West Champaran.
(GIVE DETAILS OF SCHOOL AND UNIVERSITY EDUCATION)

(Name of School / University and the year in which the course was completed should also be given.)

Subir Chandra
DEPONENT

VERIFICATION

I, the deponent abovenamed, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief; no part of it is false and nothing material has been concealed therefrom.

Verified at _____ this the _____ day of _____, 200__

DEPONENT